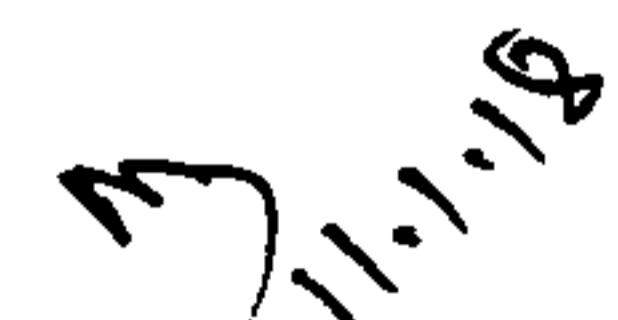


NAME OF CASES	Age-wise disposal of Uncontested Cases												Total of (a) to (l) of Col. No.9	Total of Cols. 8 & 10 showing total disposal	Age-wise pendency of cases at the end of the month												Total of (a) to (l) of Col. 12 showing pendency
	(a) 2017	(b) 2016	(c) 2015	(d) 2014	(e) 2013	(f) 2012	(g) 2011	(h) 2010	(i) 2009	(j) 2008	(k) 2007	(l) 2006 & before			(a) 2017	(b) 2016	(c) 2015	(d) 2014	(e) 2013	(f) 2012	(g) 2011	(h) 2010	(i) 2009	(j) 2008	(k) 2007	(l) 2006 & before	
	14. Guardianship Cases	1														10	11										
15. Misc (Probate) Cases													1	3	7											7	
16. Title (Probate) Suits																											
17. Title (Matrimonial) Suits			1																								
18. Appointment of Receiver/Guardian													1	1	15	1										16	
19. Other Family Court matters																											
20. Reference under LA Act																											
21. Reference under ID Act														2	16	60	13	2	6							97	
22. Interlocutory matter under ID Act																											
23. Wakf matters																											
24. Departmental Enquiry																											
25. Arbitration (Execution) matters																											
26. Other contested Civil Cases not covered above														6												6	
SUB-TOTAL (B)	16	9	2	1							1		29	48	394	276	91	61	14	2		1	1		7	847	


 District and Sessions Judge
 Gomati Judicial District, Udaipur.

OF CASES	Age-wise pendency of cases from last month											Total of (a) to (l) of Col. No.2	Institution during the month					Total of (a) to (e) of Col. No.4	Total No. of cases for disposal (Cols. No.3 + 5)	Age-wise disposal of Contested Cases											Total of (a) to (l) of Col. No.7		
	2017	2016	2015	2014	2013	2012	2011	2010	2009	2008	2007		2006 & before	New Institution	By Restoration	By remand	By transfer			Otherwise	2017	2016	2015	2014	2013	2012	2011	2010	2009	2008		2007	2006 & before
	(a)	(b)	(c)	(d)	(e)	(f)	(g)	(h)	(i)	(j)	(k)		(l)	(a)	(b)	(c)	(d)			(e)	(a)	(b)	(c)	(d)	(e)	(f)	(g)	(h)	(i)	(j)		(k)	(l)
1	2											3	4					5	6	7											8		
28. Cases under Passport Act & Rules made thereunder		1														1																	
29. Cinematography/ Copy Right Act Cases																1																	
30. Cruelty to Animal Act Cases																																	
31. Gambling Act Cases	6																																
32. Tripura Police Act Cases	119	4	1										6			8																	
33. Tripura Shops & Establishment Act Cases													124	18		51																	
34. Cases of Atrocities on SC/ST																																	
35. Prevention of Corruption (PC) Act Cases	1					1							2																				
36. Consumer Protection (CP) Act Cases																																	
37. Arms Act Cases	1																																
38. Information Technology (IT) Act Cases											23	24																					
39. Cases investigated by CBI and tried by Special Judicial Magistrates																																	


TYPE OF CASES	Age-wise pendency of cases from last month												Total of (a) to (l) of Col. No.2	Institution during the month					Total of (a) to (e) of Col. No.4	Total No. of cases for disposal (Cols. No.3 + 5)	Age-wise disposal of Contested Cases											Total of (a) to (l) of Col. No.7	
	2017	2016	2015	2014	2013	2012	2011	2010	2009	2008	2007	2006 & before		New Institution	By Restoration	By remand	By transfer	Otherwise			2017	2016	2015	2014	2013	2012	2011	2010	2009	2008	2007		2006 & before
	(a)	(b)	(c)	(d)	(e)	(f)	(g)	(h)	(i)	(j)	(k)	(l)		(a)	(b)	(c)	(d)	(e)			(a)	(b)	(c)	(d)	(e)	(f)	(g)	(h)	(i)	(j)	(k)		(l)
40. Enquiry held as per order of the Hon'ble SC/HC																																	
41. Orders on Final Reports													1				3	4	4	4													
42. Confessional Statements u/s. 164 (1), Cr. PC/PI Parade																																	
43. Cases settled through mediation																																	
44. Bail Applications u/s. 438 & 439 of Cr.P.C													3			2	5	5	2														
45. Other Bail Application													23				35	58	58	58													
46. Other Misc. Cases not covered above	10	10		1		1							22					22	2														
47. Other Crl. Cases not covered above	16	2									2		20	5		1	6	26	2														
48. Casess tried by the Juvenile Justice Board	8					1				1			10	1			1	11	1														
SUB-TOTAL (C)	1639	562	143	67	30	45	30	14	7	9	3	282	2831	133		184	38	355	3186	87	11	7	3	1	1	1		2	113				

NAME OF CASES	Age-wise disposal of Uncontested Cases												Total of (a) to (l) of Col. No.9	Total of Col. 8 & 10 showing total disposal	Age-wise pendency of cases at the end of the month												Total of (a) to (l) of Col. 12 showing pendency
	(a) 2017	(b) 2016	(c) 2015	(d) 2014	(e) 2013	(f) 2012	(g) 2011	(h) 2010	(i) 2009	(j) 2008	(k) 2007	(l) 2006 & before			(a) 2017	(b) 2016	(c) 2015	(d) 2014	(e) 2013	(f) 2012	(g) 2011	(h) 2010	(i) 2009	(j) 2008	(k) 2007	(l) 2006 & before	
	9														10	11	12										
2. CRIMINAL WORK																											
District or Court-wise																											
01. Sessions Cases: Type -I	2																										
02. Sessions Cases: Type -II																											
03. Criminal Appeals	1																										
04. Criminal Revisions	1																										
05. NDPS Act Cases																											
06. Cases under the Protection of Children from Sexual Offences Act, 2012 triable by Special Judge	1																										
07. Other Cases under Special Act tried by Sessions Courts																											
08. Warrant Procedure IPC Cases	19																										
09. Warrant Procedure Cases under other Acts not included in this list								1																			
10. Summons Procedure IPC Cases	17																										
11. Summons Procedure Cases under other Acts not included in this list																											

NAME OF CASES	Age-wise disposal of Uncontested Cases												Total of (a) to (l) of Col. No.9	Total of Cols. 8 & 10 showing total disposal	Age-wise pendency of cases at the end of the month												Total of (a) to (l) of Col. 12 showing pendency
	2017	2016	2015	2014	2013	2012	2011	2010	2009	2008	2007	2006 & before			2017	2016	2015	2014	2013	2012	2011	2010	2009	2008	2007	2006 & before	
	(a)	(b)	(c)	(d)	(e)	(f)	(g)	(h)	(i)	(j)	(k)	(l)			(a)	(b)	(c)	(d)	(e)	(f)	(g)	(h)	(i)	(j)	(k)	(l)	
	9												10	11	12												13
12. Summary Trial Cases under IPC																											
13. Summary Trial Cases under other Acts not included in this list																											
14. PFA Act/FS & S Act Cases																											
15. Electricity Act Cases																											
16. Essential Commodity Act Cases														1	1									1	3		
17. Cases under 125, Cr. PC/Muslim Women (Protection on Divorce) Act														20	1										21		
18. Domestic Violence Act Cases	3												3	4	37	4									41		
19. NI Act Cases	3					1							4	4	38	22	6	2		2				1	71		
20. MV Act Cases/Traffic Challan Cases	439	109	11	5									564	564	661	274	18	6							959		
21. Excise Act Cases	22												22	23	39										39		
22. Juvenile Act Cases																											
23. Forest Act Cases															1	1							1		3		
24. Wild Life Cases																											
25. Labour Act Cases																		1							1		
26. Weights & Measures Act Cases																1									1		
27. Foreigners Act Cases /IM (D)T Act Cases																											

NAME OF CASES	Age-wise disposal of Uncontested Cases												Total of (a) to (l) of Col. No.9	Total of Cols. 8 & 10 showing total disposal	Age-wise pendency of cases at the end of the month												Total of (a) to (l) of Col. 12 showing pendency
	(a) 2017	(b) 2016	(c) 2015	(d) 2014	(e) 2013	(f) 2012	(g) 2011	(h) 2010	(i) 2009	(j) 2008	(k) 2007	(l) 2006 & before			(a) 2017	(b) 2016	(c) 2015	(d) 2014	(e) 2013	(f) 2012	(g) 2011	(h) 2010	(i) 2009	(j) 2008	(k) 2007	(l) 2006 & before	
	9														10	11	12										
28. Cases under Passport Act & Rules made thereunder	1												1	1		1								1			2
29. Cinematography/ Copy Right Act Cases																											
30. Cruelty to Animal Act Cases																											
31. Gambling Act Cases	1												1	1	13												13
32. Tripura Police Act Cases	69												69	69	119	4	1										124
33. Tripura Shops & Establishment Act Cases																											
34. Cases of Atrocities on SC/ST																											
35. Prevention of Corruption (PC) Act Cases															1				1								2
36. Consumer Protection (CP) Act Cases																											
37. Arms Act Cases															1										23	24	
38. Information Technology (IT) Act Cases																											
39. Cases investigated by CBI and tried by Special Judicial Magistrates																											

NAME OF CASES	Age-wise disposal of Uncontested Cases												Total of (a) to (l) of Col. No.9	Total of Cols. 8 & 10 showing total disposal	Age-wise pendency of cases at the end of the month												Total of (a) to (l) of Col. 12 showing pendency
	2017	2016	2015	2014	2013	2012	2011	2010	2009	2008	2007	2006 & before			2017	2016	2015	2014	2013	2012	2011	2010	2009	2008	2007	2006 & before	
	(a)	(b)	(c)	(d)	(e)	(f)	(g)	(h)	(i)	(j)	(k)	(l)			(a)	(b)	(c)	(d)	(e)	(f)	(g)	(h)	(i)	(j)	(k)	(l)	
	9												10	11	12												13
40. Enquiry held as per order of the Hon'ble SC/HC																											
41. Orders on Final Reports																											
42. Confessional Statements u/s. 164 (1), Cr. PC/TI Parade																											
43. Cases settled through mediation																											
44. Bail Applications u/s. 438 & 439 of Cr.P.C	2												2	4	1										1		
45. Other Bail Application														58													
46. Other Misc. Cases not covered above														2	8	10		1		1					20		
47. Other Crl. Cases not covered above	4												4	6	16	2								2	20		
48. Casess tried by the Juvenile Justice Board														1	8					1			1		10		
SUB-TOTAL (D)	585	109	11	5		1			1				712	825	1322	442	125	59	29	43	29	14	6	9	3	280	2361


 District & Sessions Judge
 Gomati Judicial District, Udaipur.

Court Wise Pending

OFFICE OF THE
DISTRICT & SESSIONS JUDGE
GOMATI JUDICIAL DISTRICT :: UDAIPUR.
As on 31.12.2017

Station wise pending case
As on 31.12.2017

Sl. No.	Name of the Court	Civil	Criminal	Traffic Challans under M.V. Act. (Petty cases)	Total Criminal Cases	Grand Total	Udaipur			Amarpur		
							Civil	Criminal	Petty case	Civil	Criminal	Petty case
1	District & Sessions Judge, Gomati District, Udaipur.	281	200	0	200	481	831	970	533	16	432	426
2	Addl.District & Sessions Judge, Gomati District, Udaipur.	331	180	0	180	511	831	1503		16	858	
3	Civil Judge (Sr. Div) & Asst. Sessions Judge, Gomati District, Udaipur.	144	9	0	9	153	1801		533	448		426
4	C. J. M-cum-Civil Judge(Sr.Divn.), Gomati District, Udaipur.	30	231	194	425	455	2334			874		
5	J. M. 1 st Class-cum-Civil Judge(Jr.Divn.) (Court No.1), Udaipur, Gomati District.	1	112	94	206	207	Civil			Criminal		
6	J. M. 1 st Class-cum-Civil Judge(Jr.Divn.) (Court No.2), Udaipur, Gomati District.	5	106	42	148	153	847			2361		
7	Civil Judge (Jr. Div.) & J. M. 1 st Class, (Court No.3), Udaipur, Gomati District.	39	132	203	335	374	Total Pending Cases					
8	S. D. J. M-cum-Civil Judge(Jr.Divn.), Amarpur, Gomati District.	0	0	0	0	0	3208			Nos.		
9	Civil Judge (Jr. Div.) & J. M. 1 st Class, Amarpur, Gomati District.	16	432	426	858	874						
	TOTAL	847	1402	959	2361	3208						